

1

WP-7805-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 17th OF APRIL, 2025

WRIT PETITION No. 7805 of 2025

RAMMANI MISHRA

Versus

HIGH COUT OF MP AND OTHERS

Appearance:

Shri Gopal Krishna Gautam - Advocate for the petitioner.

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for the petitioner seeks permission to withdraw the present writ petition.

Prayer is allowed.

Accordingly, writ petition is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

NP